

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

21

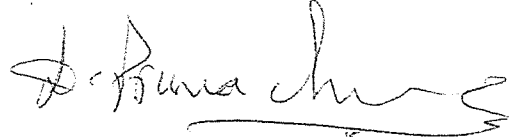

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD

20/03/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/299/2018
PETITION NUMBER : CP/193/IB/2018
NAME OF THE APPLICANT : Premchandran (rp)
NAME OF THE RESPONDENT : P DOT G CONSTRUCTIOINS PVT LTD
UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

IRP -			
V. Gokulam for Indiatas LLP	for RP.		
SUNDARESAN (S.) NALARAJAN (Newly Appointed RP)	Mysarjan.		

Two vertical lines drawn across the bottom of the page, likely indicating a signature line or a placeholder for a signature.

ORDER

The Resolution Professional along with Counsel is present. Advocate Commissioner is present and has submitted that he has made compliance with the order dated 11.09.2018 which has been confirmed by the Resolution Professional.

With regard to the remuneration to be paid to the Advocate Commissioner, a proposal will be placed before the CoCs by the RP for approval and payment within the period of 3 weeks. Therefore, MA/299/2018 in CP/193/IB/2018 stands **disposed of.**

sd
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk